

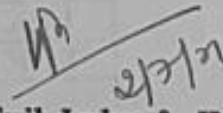
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 03.07.2021

Morning Session

Afternoon Session

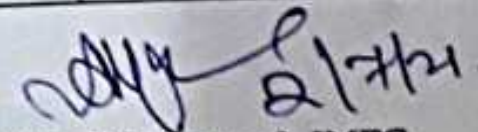
Sl. No	Case No	Sl. No	Case No
1	OS 53/1991	1	FDP 8/2011
2	OS 45/1993	2	FDP 9/2012
3	OS 221/2012	3	EX 26/2017
4	OS 2/2016	4	EX 16/2016
5	OS 69/2020	5	OS 51/2018
6	OS 15/2010	6	OS 117/2015
7	Cmis 208/2018	7	OS 279/2015
8	Cmis 33/2019	8	OS 286/2020
9	OS 423/2009	9	EX 16/2005
10	OS 329/2011	10	EX 15/2005
11	OS 55/2013	11	EX 18/2005
12	OS 99/2015	12	OS 521/2018
13	OS 121/2015	13	OS 219/2020
14	OS 191/2015	14	Misc 10/2020
15	OS 199/2015	15	Misc 26/2019

Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 03-07-2021
Morning Session Afternoon Session

Sl. No	Case No.	Plt/Ptr/DHR	Def /Res /JDR	Sl. No	Case No.	Plt/Ptr/DHR	Def /Res /JDR
1.	CC 1082/2013	APP	HRK	16	CC 2936/2017	MBS	
2	CC 58/2016	APP	NPR	17	CC 1302/2015	BSH	KRM
3	CC 584/2016	APP	MS	18	CC 97/2004	APP	
4	CC 1834/2016	APP	DNM	19	CC 2149/2020	APP	
5	CC 1790/2018	APP	MDU	20	CC 394/2019	APP	MSH
6	CC 276/2019	APP	SM	21	CC 462/2019	APP	HGR
7	CC 1625/2015	APP	MNK	22	CC 2841/2019	APP	DNM
8	CC 2059/2017	APP	AR	23	CC 188/2021	MB	NGR
9	CC 911/2015	APP	KRM	24	CC 1101/2018	APP	MPA
10	CC 1139/2017	CR	MSG	25	CC 852/2018	APP	MNK
11	CC 1440/2006	APP		26	CC 892/2019	APP	MNK
12	CC 1290/1998	APP		27	CC 2155/2013	APP	
13	CC 542/2001	APP		28	CC 807/2015	APP	
14	CC 1950/2015	KNG		29	CC 911/2015	APP	
15	CC 1313/2016	MSM		30	CC 1251/2019	APP	


2/7/21
II Addl. Civil Judge & JMFC
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 25-06-2021 issued by Hon'ble High Court of Karnataka

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:03.07.2021

CIVIL CASES

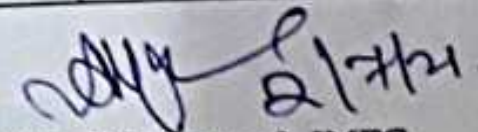
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 340/10	ABR	BPG	1. OS 635 /09	PMS	TSR
2. OS 1338/09	MN	PMS	2. OS 1252/09	OMG	JCK
3. OS 79/10	TSR	KND	3. OS 1315/09 C/w OS 311/10	DSM	PN
4. OS 252 /10	GSD	LM	4. OS 304/10	SUM	HCR
5. OS 242/15	NKS	CKR	5.OS 306/10	UGJ	RPK
6. OS 346/11	CRK	KNS	6.OS 336/17	BB	YAD
7. OS 168/18	SM	APU	7 .OS 94/18	RM	JR
8. OS 100/20	TG	PM	8. OS 154/11	SCR	RY
9.OS 478/13	HCR	KS	9. OS 114/16	YAD	MM
10.OS 1525/09 C/w OS 117/10	HVM	SGH	10. OS 156/18	JMC	JR
11.OS 470/13	KS	AKM	11 OS 88/17	TSL	KRG
12. OS 344/10	MN	HRN	12. OS 422/19	NR	-
13. RA 20 /20	BAM	AS	13. OS 634 /18	JMC	-
14.MC 62/12	SS	-	14. EX 24/15	SSH	SMK
15.Misc 52/11	MBV	-	15. OS 622/18	ATV	-


 Addl. Senior Civil Judge,
 Nelamangala

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**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 03-07-2021
Morning Session Afternoon Session

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12	CC 1290/1998	APP		27	CC 2155/2013	APP	
13	CC 542/2001	APP		28	CC 807/2015	APP	
14	CC 1950/2015	KNG		29	CC 911/2015	APP	
15	CC 1313/2016	MSM		30	CC 1251/2019	APP	


2/7/21
II Addl. Civil Judge & JMFC
Nelamangala

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